Financial Restructuring Authority for Weak Banks

- *420. SHRI P. K. MAHESHWARI: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have set up a Financial Restructuring Authority for the weak Nationalised Banks;
- (b) if so, whether Government have also finalised the guidelines for this Authority;
 - (c) the details thereof and the objectives of this Authority;
 - (d) the details of weak banks for which this Authority is being set up; and
- (e) the time by which the turn around task is* likely to be completed by the said Authority?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) No, Sir.

(b) to (e) Do not arise.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

National Action Plan for expansion of Air Services

- 3101. SHRIMATI BASANTI SARMA: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government have worked out any National Action Plan for the expansion of air services in the country;
- (b) if so, the scheme-wise details drawn up for the purpose for 1999-2000 and 2000-2001;
 - (c) the details of fund allotted for the same; and
 - (d) the details of achievements made so far in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No, Sir. A list of Domestic stations covered by Indian Airlines/Alliance Air is, however, enclosed for kind information. (*See* below)

(b) to (d) Do not arise.